

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:5320
ANSWERED ON:29.04.2013
IMPORT OF PULSES AND OILSEEDS
Pakirappa Shri S.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government is encouraging the import of pulses and oilseeds;
- (b) if so, the details thereof and the reasons therefor along with the names of the countries from where these are being imported;
- (c) the details of the contracts made by various Public Sector Undertakings (PSUs)/ agencies for the import of pulses and oilseeds during each of the last three years and the current year, PSU-wise; and
- (d) the details of the landing costs of various pulses and oilseeds, PSU- wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. D. PURANDESWARI)

(a) & (b) To bridge the gap between demand and supply of pulses in the domestic market and to exercise moderating influence on domestic prices, Government has allowed the import of pulses at zero duty and also banned the export of pulses (except kabuli chana) w.e.f. from 8.6.2006. Pulses are imported from Myanmar, Australia, Canada and few other countries. Presently import duty on oilseeds is 30% which does not permit imports of oilseeds in significant quantities. Import of oilseeds in 2011-12 and 2012-13 (April-December 2012) was only 0.42 lakh MT and 0.34 lakh MT respectively. Turkey, Ghana and Sudan are the main oilseeds exporting countries.

(c) The details of quantity of pulses contracted by PSUs are as under:-

PSU Quantity contracted (in MT)

	2010-11	2011-12	2012-13	2013-14
STC	141,000	106,000	Nil	Nil
PEC	460,200	59,660	4,940	Nil
MMTC	69,500	11,000	Nil	Nil

No contracts have been made by the above referred PSUs for import of oilseeds during the last three years and the current year.

(d) Landed cost varies according to category and quality of pulses imported. As regards oilseeds there have been no contracts for import by PSUs.